

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 482/TDL/2014

Coram:

Shri Gireesh B.Pradhan, Chairperson

Shri A.K.Singhal, Member

Shri A.S.Bakshi, Member

Date of Hearing: 16.04.2015

Date of Order: 12.10.2015

In the matter of

Application for grant of inter-State trading licence to Nydel Resources Private Limited.

And

In the matter of

Nydel Resources Private Limited
D-29, Rear LGF, Jungpura Extn.,
New Delhi 110 014

..... Petitioner

The following was present:

Shri Yatin Bhagchandai, NRPL

ORDER

The petitioner, Nydel Resources Private Limited, a company registered under the Companies Act, 1956 (1 of 1956) has made the present application under sub-section (1) of Section 15 of the Electricity Act, 2003 (hereinafter referred to as "the Act") read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of Trading licence and other related matters) Regulations, 2009 (hereinafter referred to as "Trading Licence Regulations") amended from time to time, for grant of



Category `IV` licence for inter-State trading in electricity in Southern, Eastern, North-Eastern, Southern and Northern Regions.

2. The petitioner vide its affidavit dated 9.10.2015 has sought permission of the Commission to withdraw the present petition without prejudice to its rights to approach the Commission for grant of trading licence in future in accordance with law.

3. The prayer of the petitioner is allowed. Accordingly, Petition No. 482/MP/2014 is disposed of as withdrawn.

Sd/-
(A.S. Bakshi)
Member

sd/-
(A.K. Singhal)
Member

sd/-
(Gireesh B Pradhan)
Chairperson